

The Minister of Food and Agriculture (Shri A. P. Jais): (a) and (b). The Government of India have agreed to render financial assistance to the Government of Punjab for development of the existing Agriculture College at Ludhiana as a centre of post-graduate education in Agricultural Science. A statement indicating the terms and conditions for the grant of central assistance is laid on the Table of the House. [See Appendix VI, annexure No. 54.] The detailed scheme received from the State Government is under consideration.

Railway Workshop on N. Railway

2598. Shri Daljit Singh: Will the Minister of Railways be pleased to state:

(a) whether there is a proposal to establish any Railway workshop on the Northern Railway during the Second Five Year Plan Period; and

(b) if so, the names of places where these workshops are proposed to be set up?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) and (b). It is not proposed to set up any new workshop on the Northern Railway during the 2nd Five Year Plan Period. However, the Amritsar workshop which belonged to the Punjab Government has been taken over by the Northern Railway from 1st June, 1956.

Adult Literacy Centres

2599. { Shri S. M. Banerjee:
Shri Tangamand:

Will the Minister of Railways be pleased to state:

(a) whether Adult Literacy Centres are likely to be set up by Railway Board for Railway workers in the country;

(b) if so, the number of such centres; and

(c) the places where these are to be established?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) to (c). As a result of a review recently made in regard to eradication of illiteracy among Railway workers the Railway Administrations have been advised that in addition to running of their own literacy classes, 5 literacy centres should be set up on each Railway at points of concentration of staff and the State Governments concerned requested to run these centres through the medium of their Social Education Organisations. These instructions having been issued only in August 1958, it will take some time for the Railway Administrations to contact the State Governments concerned for the setting up of literacy centres.

12 hrs.

PAPERS LAID ON THE TABLE

AMENDMENTS TO COTTON TEXTILE (CONTROL) ORDER

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): I beg to lay on the Table, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955, a copy of Notification No. G.S.R. 796 dated the 13th September, 1958, making certain further amendments to the Cotton Textile (Control) Order, 1948. [Placed in Library. See No. LT-941/58].

NOTIFICATIONS ISSUED UNDER THE ESSENTIAL COMMODITIES ACT

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): I beg to lay on the Table, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955, a copy of each of the following Notifications:—

(i) G.S.R. No. 804, dated the 13th September, 1958.

(ii) G.S.R. No. 805, dated the 13th September, 1958

(iii) G.S.R. No. 806, dated the 13th September, 1958.

[Placed in Library, See No. LT-942/58].